4033 Appropriation PHALGUNA 21, 1886 (SAKA) Re: Point of Order 4034 (Railways) Bill

that and to make any modifications or sanction the grants without any modifications."

I do not doubt that sometimes it may become necessary, but the business might be so arranged that it does not happen. Because that House is sitting and it wants work the general discussion should take place there first is no reason. I will ask Government just to consider it again and think over it. It is proper that these privileges that are given to this House through the Constitution must remain with this House.

श्री किशन पटनायक (सम्बलपुर) : मंत्री महोदय ने कैरोसीन के सवाल के बारे में कुछ नहीं कहा है ।

ग्रध्यक्ष महोदय जो बजट का डिस्कशन होगा, वह सारा वक्त कैरोसीन का है।

श्री किशन पटनायक : उस का जवाब नहीं दिया गया है ।

भ्रष्यक्ष महोदय : उस में मारा जिक कैरोसीन का है ।

12.45 hrs.

APPROPRIATION (RAILWAYS) BILL, 1965*

The Minister of Railways (Shri S. K. Patil): Mr. Speaker, Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the service of the financial year 1965-66 for the purposes of Railways.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the service of the financial year

1965-66 for the purposes of Rail-ways."

The motion was adopted.

Shri S. K. Patil: Sir, I introduce: the Bill.

12.46 hrs.

RE: POINT OF ORDER

Shri Hari Vishnu Kamath (Hoshangabad): Sir, by your leave, I rise to a point of order, taking my stand on proviso to sub-rule (2) of rule 376 read with article 351 of the Constitution. The reference, Sir, is to the list of business before the House.

I have been rather bewildered, as many hon, friends must have been also, during the last many days since the opening of this Session, at the list of business in Hindi that has been coming down upon us from day to day. May I, Sir, invite your attention to the sort of hybrid Hindi which is being minted or evolved here—the Secretary of the Lok Sabha has signed it and so I believe it has your approval...

Mr. Speaker: That is a much bigger question and it would not be possible to solve it now. It cannot be dealt with in a point of order.

Shri Hari Vishnu Kamath: I draw your attention, Sir, and I request you to consider the matter, because it reflects indirectly upon the linguistic decorum and propriety in Parliament—this kind of language—and you, Sir, as the Presiding Officer, must come to our rescue whether we should use this kind of Hindi or some other kind of Hindi. For example, here are somewords that have been use. For "Table"

रेबल has been used—रेबल पर रखेंगे Then there are words like "His Highness" which have been used in Hindi also. I do not know why these words should not be translated into Hindi. Then there is the word "pass"

पास करना The word "pass" has been retained. Then "coffee" has been

^{*}Published in Gazette of India Ex taordinary, Part II, Section 2, dated 12-3-65.

[‡]Introduced with the recommendation of the President.

Communists (M)

[Shri Hari Vishnu Kamath] changed into कहवा The word "report" is retained, and "powers" becomes मिन्त्यां —I think it should be श्रीधकार and not शक्तियां

May I invite your attention, Sir to article 351 of the Constitution which is very pertinent to this matter. It bears repetition. It says:

"It shall be the duty of the Union to promote the spread of the Hindi language, to develop it so that it may serve as a medium of expression for all the elements of the composite culture of India and to secure its enrichment by assimilating without interfering with its genius, the forms, style and expressions used in Hindustani and in the other languages of India specified in the Eighth Schedule, and by drawing, whereever necessary or desirable, for its vocabullary, primarily on Sanskrit and secondarily on other languages.".

Now, Sir in the languages listed there is no English Language, Therefore, either the Constitution should be amended to provide for the inclusion of English in the Eighth Schedule if these words are to be retained in the Hindi that is being inflected upon us in this House or, otherwise, the list of business cannot contain these words if the Constitution has got to be implemented.

Mr. Speaker: That is not a question that can be settled by a point of order. It is a much serious question. Now that my attention has been drawn to it, I will take care and look into that Hindi. I will try to make it simpler, if it is possible. No doubt, I agree that it should be simpler.

Shri Hari Vishnu Kamath: Not hybrid.

Shrimati Renu Chakravartty (Barrackpore): Which is hybrid and which is not hybrid? We always get confused about it and we do not know the posi-

If it is Sanskrit, some people say that they cannot understand it. If it is Urdu some other people say that they cannot understand it.

12.51 hrs.

MOTION RE: HOME MINISTER'S STATEMENT ON ANTI-NATIONAL ACTIVITIES \mathbf{OF} PRO-PEKING COMMUNISTS-contd.

The Minister of Home Affairs (Shri Nanda): Mr. Speaker, I took your permission to start my speech on a pernal note. This refers to the attitude of some of the hon. Members on the other side who spoke in the course of this discussion. It appears that because of certain steps that the Government had to take, some of the friends on the other side have taken a special aversion for me. Yesterday they managed to find some very delectable words or expressions for me. As hon-Members remember them I do not want to go into this.

I am prepared to make very liberal allowances for the state and frame of their mind. I can understand that there must be a great deal of irritation in their minds. I may assure them and you. Sir, that I am not the sort of person who will take any pleasure in curtailing the liberties of anybody in curtailing the liberties of anybody What has been done, is out of painful necessity, to protect the vital interests of the nation and there can be nothing more vital than the security of the nation.

I was asked how I make a distinction in my mind and in my dealings between the Rightists and the Leftists in the Communist Party. I believe it will be conceded that political attitudes, affinities and ideas are not static always; they change. There has been a healthy change in Soviet Russia and there are attractive features in Yugoslavia. Therefore, there can be healthy Though some hon. trends here also. Members might not agree with me,